THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c) The possibility of BHEL's success in its future bids will be crucially influenced by its ability to arrange suppliers' credit. BHEL has initiated steps to set up a Financial Services Company towards that end. BHEL & NTPC have come together in a joint bid and their enlarged cooperation will follow perceived commonalty of commercial interests.

Revival of sick companies registered with BIFR

1578. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the cumulative losses of 1,294 sick companies registered with the BIFR amounted to Rs. 19,945 crore, as reported in a news item published in the Hindustan Times dated 28th February, 1995 under the heading 'Economy and Business';

(b) if so, what are the details thereof, State-wise, Sector wise, delay-wise case in submission of reports by operating agencies thereby hampering work of BIFR in exploration of alternative measures for revival of sick companies during 1993-94 and till date;

(c) whether BIFR has issued any guidelines or asked the operating agencies to look for management changes, ordered sale of sick industrial companies or sanctioned merger thereof in order to revive sick industrial companies, if so, the latest position till date; and

(d) whether the RBI and BIFR have held discussions jointly in this regard, or issued fresh guidelines with a view to expedite revival of sick units in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

भारत हैवी इलेक्ट्रिकल्स लिमिटेड (भेल) द्वारा लोहे के कतरन (स्क्रैप) के आयात में धोखाधड़ी

1579. **श्री जनेश्वर मिश्र** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस तथ्य की जानकारी है कि भारत हैवी इलेक्ट्रिकल्स लिमिटेड में विदेशों से आयातित लोहे की कतरन (स्क्रैप) के स्थान पर वास्तव में, ट्रकों में रेत भरी हुई थी;

(ख) यदि हां, तो सरकार ने दोषी व्यक्तियों या संस्थाओं का पता लगाने के लिये क्या कदम उठाये हैं; और

(ग) इस संबंध में ब्यौरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा साही) : (क) से (ग) दिनांक 25 जनवरी, 1995 को मैसर्स मेटल स्क्रैप ट्रेडिंग कारपोरेशन के माध्यम से आयातित लोहे की कतरन (कतरनों के टुकड़े) के भरे छह ट्रक तीन प्राधिकृत परिवाहकों के माध्यम से सेंट्रल फाउंड्री फोर्ज प्लांट (सी.एफ.एफ.पी.) हरिद्वार में पहुंचे । ट्रकों की सामग्री की द्वार पर जांच की गई और यह पाया गया कि सामग्री का 50% से अधिक भाग कतरन के बजाय लोहे के के चूरे के रूप में था ।

जांच और पूछताछ के परिणामस्वरूप, यह निर्णय लिया गया है कि केवल अच्छी किस्म की सामग्री को हिसाब में लिया जाए और परिवाहकों से हानियों की वसूली की जाये । सी.एफ.एफ.पी. हरिद्वार में उन परिवाहकों के साथ और कारोबार पर रोक लगा दी है ।